Government of India Ministry of Consumer Affairs, Food and Public Distribution Department of Consumer Affairs

LOK SABHA UNSTARRED QUESTION NO. 1295 TO BE ANSWERED ON 27.07.2021

PULSES UNDER PDS

1295. SHRI RAJMOHAN UNNITHAN:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

(a) whether the Government has any plan to include pulses under the Public Distribution System, keeping in view the fact that production of pulses has significantly increased in the country during the last five years; and

(b) if so, the details thereof?

ANSWER

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण राज्य मंत्री (श्री अश्विनी कुमार चौबे)

THE MINISTER OF STATE CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI ASHWINI KUMAR CHOUBEY)

(a) & (b) : Under the Targeted Public Distribution System (TPDS), the Government makes allocation of foodgrains (wheat and rice) as per the National Food Security Act, 2013 (NFSA, 2013), that is, 5 kg of foodgrains per person per month to priority households, and 35 kg of foodgrains per household per month in case of households covered under Antyodaya Anna Yojana. Further, in 2020-21, as a part of economic response to Covid-19 to meet the challenging situation arising out of the Pandemic, pulses were allocated under the Pradhan Mantri Garib Kalyan (PMGKAY) for distribution through the Public Distribution System (PDS) to NFSA beneficiary households at the rate of 1 kg per household per month, free of charge, for a period of eight months, from April to November, 2020. About 19 crore beneficiary households were covered under the Programme.
